

SPECIAL BENCH

O-211

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(CAA)/96(KB)2022  
IN  
C.A.(CAA)/113(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19<sup>TH</sup> JULY 2024

IN THE MATTER OF	<b>ASTHLUXMI MERCANTILE PRIVATE LIMITED</b>
UNDER SECTION	<b>SEC. 230-232 - SECOND MOTION</b>

**Appearances (via video conferencing/physically)**

Mr.Rohit Keshri,Adv. ]For the Petitioner  
Mr.Rantu Kr. Das,PCS ]  
Mr.Ankit Kr. Chowrasiya,Adv. ]  
Ms.Khusbu Agarwal,Adv. ]  
  
Mr.Alok Tandon, JD ] For the office of RD(ER) MCA

**ORDER**

1. Ld.Counsel for the Applicant present. Mr.Alok Tandon, Joint Director, from the office of RD(ER) MCA present.
2. Heard. **Reserved for orders.**

**D. ARVIND  
Member (Technical)**

**BIDISHA BANERJEE  
Member (Judicial)**

PJ